

**HIGH COURT OF ANDHRA PRADESH  
COMMERCIAL DATA STATISTICS FOR THE MONTH OF APRIL, 2021**

**Form 1**

**List of cases e-filed during the month**

| Sr. No | Court                        | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate E-mail ID | Date of Registration | Date of e.filing |
|--------|------------------------------|----------|----------|-------------------------------------|----------|--------------------|----------------------|------------------|
| 1      | High Court of Andhra Pradesh | --       | --       | --                                  | --       | --                 | --                   | --               |

**Form 2**

**List of cases in which e-Payment of Court fees was made during the month**

| Sr. No | Court                        | District | Case No. | Petitioner name vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|--------|------------------------------|----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| 1      | High Court of Andhra Pradesh | --       | --       | --                                  | --       | --                   | --                              |

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No | Court                        | District | Case No. | Petitioner name Vs. Respondent name | Advocate | Date of Registration | Date of Electronic Service of Process |
|--------|------------------------------|----------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| 1      | High Court of Andhra Pradesh | --       | --       | --                                  | --       | --                   | --                                    |

**Form 4****List of total no. of cases randomly allocated during the month**

| Sr. No | Court                              | District | Court Name | Court No. | Case Type | Case Count<br>(No. of cases<br>randomly<br>allocated) |
|--------|------------------------------------|----------|------------|-----------|-----------|---|
| 1      | High court of<br>Andhra<br>Pradesh | --       | --         | --        | --        | --  |

**Form 5****List of cases in which Case Management hearing was held during the month**

| Sr. No. | Court                              | District | Case No. | Petitioner<br>Name Vs.<br>Respondent<br>Name | Advocate | Date of<br>Registration | Date of Case<br>Management<br>Hearing |
|---------|------------------------------------|----------|----------|--|----------|-------------------------|---------------------------------------|
| 1       | High Court<br>of Andhra<br>Pradesh | --       | --       | --   | --       | --                      | --                                    |

**Form 6**

**Contested commercial cases disposed during the month**

| Sr. No | Court                        | Distri ct | Case No.        | Petitioner Name Vs. Responde nt Name  | Advocate                | Date of Registr ation | Whether Urgent Relief was sought and Pre- Institution mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/S ettle d) | Date of Executio n of Degree | Number of days for execution of decree from date of decision | Act Section                 |
|--------|------------------------------|-----------|-----------------|---|-------------------------|-----------------------|---|------------------|-------------------|--|------------------------------|--|-----------------------------|
| 1      | High Court of Andhra Pradesh | --        | COMCA /12/202 1 | Novatic Trading FZE Vs. 1) Hero Fincrop Ltd a NonBanki ng Financial Company 2) M V TAG 21 IMO 9149457 3)Kakaina da Seaports limited 4) Lilly Maritime Pvt Ltd | Arun Showri Gorremuc hu | 29-04-2021            | --  | 30-04-2021       | 1                 | Dismissed                                | --                           | --   | Order 23, Rule 1&2 of C.P.C |

|   |                              |    |              |   |                           |                |    |                |    |           |    |    |                                      |
|---|------------------------------|----|--------------|---|---------------------------|----------------|----|----------------|----|-----------|----|----|--------------------------------------|
| 2 | High Court of Andhra Pradesh | -- | COMS/2 /2021 | Bunkerw<br>rks<br>Marine<br>Services<br>Pvt Ltd<br>Vs.<br>1) my<br>MALAVIY<br>A TEN<br>IMO No.<br>9202596<br>2)<br>Premier<br>Jet<br>Services<br>Pvt Ltd<br>3)Kakinad<br>a<br>Seaports<br>Limited | Sai<br>Sanjay<br>Suraneni | 17-03-<br>2021 | -- | 16-04-<br>2021 | 30 | Withdrawn | -- | -- | Order<br>23, Rule<br>1&2 of<br>C.P.C |
|---|------------------------------|----|--------------|---|---------------------------|----------------|----|----------------|----|-----------|----|----|--------------------------------------|

**Form 7**

**Summary of Commercial Cases during the month**

| Sr. No | Court                        | District | Total no. of cases pending on the 1 <sup>st</sup> day of the month | Total no. of cases instituted during the month | Total no. of cases disposed during the month | Total no. of cases pending at the end of the month |
|--------|------------------------------|----------|--|--|--|--|
| 1      | High Court of Andhra Pradesh | --       | 49   | 1  | 2  | 48   |